

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**  
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Subject:- Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5985 –JK (LD ) of 2021**

**DATED:- 31 - 12 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

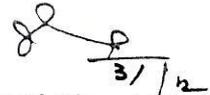
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 31- 12 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government Public Works (R&B) Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No. 5985 -JK(LD) of 2021 dated 31.12.2021**

S. No	Number of the case	Title of the case	Name of proposed officer In-Charge (OIC)
1	CCP( ) No. 134/2021	Kewal Krishan V/s Sh. Shalinder Kumar & Others	Sh. Rajesh Kumar Malhotra Executive Engineer, PWD [R&B] Division Chatroo.
2	WP (C) 1657/2021	Anil Kumar & Others V/s U.T of J&K & Others	Sh. Suresh Kumar. Executive Engineer, PMGSY Division Thathri
3	CPOWP No. 117/2015 in OWP 1628/2013	Abdul Rashid V/s Sh. Nahim Ahmed & Ors	Sh. Kamal Gupta Executive Engineer, PMGSY. Division Ramban
4	WP (C) No. 2373/2021	Mohd Sadiq V/s Ut of J&K & Ors	Sh. Mohd Ayub Wani Executive Engineer PMGSY Division Kishtwar
5	WP (C) No. 2424/2021	Inhabitant of Village Mangota-A V/s UT of J&K & Ors	Sh. Subash Chander. Executive Engineer, PMGSY Division Rajouri
6	OWP No. 687/2019	Imtiyaz Ahmed V/s State of J&K & Ors	Sh. Mohinder Kumar. Executive Engineer, PMGSY Kishtwar
7	WP (C) No. 2440/2021	Inhabitant of Village Kundhail V/s UT of J&K & Ors	Sh.M.K. Vikram, Executive Engineer, PWD (R&B) Spl. Sub-Division, Gandoh (Bhaleessa)
8	WP (C) No. 1292/2021	Mohd. Ashraf Bhat V/s U.T of J&K & Others	Sh. Kewal Kumar Atri. Executive Engineer, PWD(R&B) Const. Div-I, Jammu
9	CPOWP No. 140/2018 in OWP No. 1871/ 015	Kartar Singh V/s Sanjeev Verma & Ors	Sh. Suresh Khajuria. Executive Engineer, PMGSY. Division Thathri (Doda)
10	WP (C) No. Fresh/2021	Inhabitants of Village Kunan through Pardeep Kumar & Anr V/s U.T of J&K & Others	Mr. M.K. Vikram, Executive Engineer, Special Sub-Division, Gandoh, Distric Doda
11	WP(C) No. 1554/2014	Inhabitants of Village Joura Kalan V/s U.T of J&K & Others	Sh. Janak Raj, Executive Engineer PW(R&B) Division Reasi.
12	WP(C) No. 2218 2021	Moti Ram V/s UT of J&K and others	Sh. Nasir Hussain, Superintending Engineer PW(R&B) Circile Doda.
13	CCP (S) NO. 311/2.21 in OWP No. 2256/2018	Altaf Hussain, Qazi V/s UT of J&K and others	Sh. Rajesh Bhagat. Executive Engineer PW(R&B) Division IInd Jammu
14	Contempt OWP No. 37/2021 OWP No. 1469/2011	Ram Lal and others V/s UT of J&K and others	

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3/12

15	OWP No. 1086/2018	Naseer Ahmad V/s UT of J&K and others	Sh. Mohd. Parvez, Executive Engineer PW(R&B) Division Poonch
16	OWP No. 705/2015	Sheikh Manzoor Ahmad V/s UT of J&K and others	Sh. Vinod Kumar Gupta, Executive Engineer PW(R&B) Division Ramban.
17	OWP No. 191/2019	Mohammad Khan V/s UT of J&K and others	Sh. Maqbool Hussain, Executive Engineer PW(R&B) Division Rajouri.
18	WP (C) 1215/2021	Mohd. Waseem V/s UT of J&K and others	Sh. Mohd. Parvez, Executive Engineer PW(R&B) Division Poonch
19	WP (C) 1937/2021	Matloob Hussain Shah V/s UT of J&K and others	Sh. Janak Raj, Executive Engineer PW(R&B) Division Reasi.
20	WP (C) No. 823/2021	Haji Raqeeb Khan and Others V/s U.T of J&K & Others	Sh. Mohd Parvez, Executive Engineer R&B Division Poonch
21	Contempt No. 236/2018	Girdhari Lal V/s State of J&K and others	Mr. Rajnish Kumar Additional Secetary to Govt PW(R&B)
22	WP(C) No. 709/2021	Javed Iqbal & Ors V/s UT of J&K & Ors	Sh. Maqbool Hussain, Executive Engineer, PWD (R&B) Division Rajouri
23	WP (C) No. 1292/2021	Mohd. Ashraf Bhat V/s UT of J&K & Ors	Sh. M.K. Vikram, Executive Engineer, PWD (R&B) Spl. Sub-Division, Gandoh
24	WP (C) No. 1863/2021	Nishat Ahmad & Ors V/s UT of J&K & Ors	Maqbool Hussain, Executive Engineer, PWD (R&B) Division Jammu
25	OWP No. 1159/2016	Sheikh Javaid Iqbal V/s UT of J&K & Ors	Sh. Mohd Ayub Wani, Executive Engineer, PWD (R&B) Division Doda
26	Review Petition No. 51/2019 In OWP No. 1173/2010	Ghulam Rasool Choudhary V/s UT of J&K & Ors	Sh. Rajesh Bhagat, Executive Engineer, PWD (R&B) Division J-II, Jammu
27	WP (C) No. 1705/2021	Inhabitants of village Mohra Dhadu Badrah and Upper Patroon of Panchayats Kantal and Bari Tehsil Bani District Kathua V/s UT of J&K & Ors	Sh. K.K. Sharma, Executive Engineer, PWD (R&B) Division Billawar
28	WP (C) No. 1371/2021	Amar Singh & Ors Executive Engineer, PWD (R&B) Division	Sh. Vinod Kumar Gupta, Executive Engineer, PWD (R&B) Division Ramban
29	OWP No. 238/2019	Talit Sarwer Khan & Ors V/s State of J&K & Others	Sh. Mohd. Parvez, Executive Engineer, PWD (R&B) Division Poonch
30	WP(C) No. /2021	Abdul Latief Bagwan and another V/s UT of J&K and others	Mr. Romesh Singh, Executive Engineer, PWD(R&B) Division, Kishtwar

8/9  
31/12